

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 495 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 29th January, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2021/175 Dated 29.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 29.01.2021, has been granted.


Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/496 /A, dated 29.1.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
P. Das